## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 08/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE PARTIES: Mr. Ajay Tajpuriya

V/s.

M/s. Goel Ganga Infrastructure & Real Estate P. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Deepale D. Deshpande Advocate

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Respondents 07/13/17

2. Tejal Patantar for Advocates

kange (Co., Advocates

4 Solicitors

## <u>Order</u> <u>TCP No.08/ 397-398/NCLT/MB/MAH/2014</u>

At request of the Petitioner Counsel, this Bench hereby directs the Petitioner Counsel to file rejoinder within two weeks.

List this matter for hearing on 7.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)